



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

- FOR ORDERS -

50 [I.A.\(Civil\)/436/2024](#) SHAHIDUR RAHMAN AND 11 ORS MR. S K DAS
B/O, CONNECTED WITH ITEM NO. **Versus**
22 OF THE DAILY CAUSE LIST MOKBUL HOSSAIN AND 16 ORS
in WA/41/2024

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
4)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
49 WP(C)/794/2024 B/O	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M P SARMA MR A CHAKRABORTY MS N NEWME	SC, FOREST
50 WP(C)/802/2024 B/O	RAHIMA KHANAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MS. S B CHOUDHURY	GA, ASSAM SC, AG SC, HEALTH
ORDERS			
51 WP(C)/2612/2023 B/O	PRIYANKA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM MR Z HUSSAIN (R-6)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
46	W.P.(Cri.)/33/2023 FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM
47	W.P.(Cri.)/39/2023 FIXED	RUKSANA AKHTAR Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MRS. A GAYAN DY.S.G.I.
48	WITH W.P.(Cri.)/38/2023	RAJMIN SULTANA Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MR. K K PARASAR (r-1 TO 5) DY.S.G.I.

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/650/2024 FIXED	M/S HILL VIEW AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR P BHARDWAJ MS. B DEVI MR M C KAKOTI	SC, GMC
46	WP(C)/787/2024 B/O	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAJ M BURAGOHAJ MS A DEVI MS. H BORAH S NATH C AGARWAL	
ADMISSION				
47	WP(C)/4185/2023 FIXED	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.		SC, IRRIGATION
48	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
ORDERS				
49	WP(C)/3837/2023 B/O	M/S KIRAN REED INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
50	WP(C)/3844/2023 B/O	M/S KAUSTABH GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
51	WP(C)/3846/2023 B/O	M/S SUMIT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
52	I.A.(Civil)/285/2024 FIXED in WP(C)/7421/2023	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND ANR	MS. N UPADHYAY MR. P DAS MR. P DAS MR SUMANTH KAKATI	DR. A SARAF

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	I.A.(CrI.)/647/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./273/2023 WITH CrI.A./273/2023	NEPAL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
23	I.A.(CrI.)/949/2023 WITH OFFICE NOTE, FIXED in CrI.A./374/2023 WITH CrI.A./374/2023	NEPAL ROY Versus THE STATE OF ASSAM AND ANR. ALA UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MR. M. A. CHOUDHURY	PP, ASSAM PP, ASSAM
24	CrI.A./355/2023 WITH I.A.(CrI.)/899/2023 in CrI.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR. BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM PP, ASSAM
HEARING				
25	CrI.A./165/2016 PART-HEARD, BY SLIP WITH CrI.A./257/2013	MRS LANDHONI DEVI Versus NIA ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA SC, NIA

27	WITH Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
28	WITH Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
29	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
30	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
31	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
32	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
33	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRSSHEELA KH.	SC, NIA
34	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRSSHEELA KH. MR.M G SINGH	SC, NIA
35	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRSSHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
36	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/698/2024 B/O	PRABIN PHUKAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
36	WP(C)/773/2024 B/O	SOMA DEY Versus THE RESEVE BANK OF INDIA AND 2 ORS	MR. S ROY MR. M H LASKAR	
37	WP(C)/783/2024 B/O	BIDISH GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
38	WP(C)/791/2024 B/O	AKASH M S GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
39	WP(C)/792/2024 B/O	SUSHILA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, GMC
ORDER (IMPLEADMENT OF PARTY)				
40	I.A.(Civil)/425/2024 (CONNECTED WITH ITEM NO. 6 IN THE DAILY CAUSE LIST), B/O in WP(C)/592/2024	HABIL UDDIN KHAN, Versus THE DISTRICT COMMISSIONER, GOALPARA AND 4 ORS	SC, P AND R.D. MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
ADMISSION				
41	WP(C)/7328/2022 FIXED	RAMAKANT SHARMA @ SONU SHARMA Versus GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. DITUL DAS MR. R RAHMAN	MR. S DUTTA (r-6) S HAQUE (r-6) MR. H DAS (r-6) SC, GMC
ORDERS				
42	WP(C)/232/2022 FIXED	RINA PHUKON Versus THE STATE OF ASSAM AND 14 ORS.	MR R DHAR MR B C MUCHAHARY MR. N N UPADHAYA	MR. A R BHUYAN (R-6) GA, ASSAM MS. P BHATTACHARYA (r-15) MR. M A I HUSSAIN (R-6) MR. A BORUA (r-15) MR T GOGOI (r-15)

43	WITH WP(C)/709/2022	RINA PHUKON Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR. A R BHUYAN (R-5) GA, ASSAM MS. P BHATTACHARYA (r-6) MR. M A I HUSSAIN (R-5) MR. A BORUA (r-6) MR T GOGOI (r-6) GA, ASSAM
44	WP(C)/7143/2023 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	
45	WP(C)/7459/2023 FIXED	ANUJ SINGHA ROY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM MR. P J SAIKIA, SR. ADV(r-5) MR. U K DAS (R-4) MS. B D SARMAH (R-4) MR. T ALI (R-4) MR. M RAHMAN(r-5) MS M NIROLA(r-5) SC, G M D A
46	WP(C)/7507/2023 B/O	BIDUR CH RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, A S T C SC, IWT

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LEAVE NOTE OF ADVOCATES FOR 16/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. R K BHATRA	01-02-2024	To	16-02-2024
3)	MR J CHOPRA	10-02-2024	To	17-02-2024
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29)	MR. A R SIKDAR	17-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/6305/2023 B/O	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
ORDERS				
53	WP(C)/4110/2023 B/O	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
54	WP(C)/5508/2023 B/O	LEENA DAS @ MUSST. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM (R1 - R6) SC, AG

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
60 Tr.P.(C)/17/2024 B/O	HIMANI PURKAYASTHA Versus BISWAJIT BOSE	MS. P BHATTACHARYA MR. A BORUA	
61 AB/369/2024 B/O	GENEL MILI @ BINOD MILI Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI MR. B HUSSAIN MR P H KONWAR	PP, ASSAM
62 AB/370/2024 B/O	MOIDUL HOQUE @ MOIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)			
63 Bail Appln./4661/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRANJIT KHANIKAR AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
BAIL HEARING			
64 AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
ORDERS			
65 I.A.(CrI.)/149/2024 (CONNECTED WITH ITEM NO. 8 IN THE DAILY CAUSE LIST), B/O in CrI.Rev.P./53/2024	AMITA PHUKAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
HEARING			
66 CrI.Pet./412/2023 WITH LCR FILES(5 PARTS), B/O	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MR S DAS MR. S A HUSSAIN MR. A BHATTACHARJEE G BORO R BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

56	Bail Appln./4610/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
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BAIL HEARING

57	AB/2985/2023 FIXED	MD. MOKLESH ALI Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
58	AB/299/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INJAMUL SARKAR @ SNJAMUL SARKAR AND 4 ORS. Versus THE STATE OF ASSAM ANR.	MR. A T SARKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
57 WP(C)/6138/2017 PART-HEARD, FIXED	M/S ATANU GANGULY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR.S C KEYAL SC, FINANCE and TAXATION MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
ADMISSION			
58 WP(C)/7241/2019 FIXED	ABHIJIT GHOSH Versus THE CHAIRMAN, JORHAT MUNICIPAL BOARD AND ANR.	MR SISHIR DUTTA	MR. T J MAHANTA (R2) MS. P BHATTACHARYA (R2) MR. A BORUA (R2) SC, J M B
59 WP(C)/3828/2020 FIXED	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
60 WP(C)/525/2021 FIXED	RAFIKUL ISLAM PARAMANIK AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR. N H MAZARBHUIYAN MR. A S TAPADER MR M AHMED	GA, ASSAM SC, REVENUE
61 WP(C)/710/2021 FIXED	KAUSHIK BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
62 WP(C)/5033/2023 FIXED	JAMUNA PRASAD SHAH AND 23 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA MR. D J DAS	SC, PWD ROAD DY.S.G.I. SC, NHIDC

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/4889/2018 FIXED	BINOD KR. SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR. P MEDHI MR. G C BORAH MR. K R SARMA MS. N DEVI	GA, ASSAM
52	WP(C)/5806/2020 B/O	RAYNA BEGUM LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR E AHMED MR A K AZAD	SC, PNRD MR D NATH, GA, ASSAM (R-4)

LEAVE NOTE OF ADVOCATES FOR 16/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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25)	MR.A K SHARMA	15-02-2024	To	25-02-2024
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27)	MD. A J ATIA	22-02-2024	To	15-03-2024
28)	MRS. B GOGOI	16-02-2024	To	17-02-2024
29)	MR. A R SIKDAR	17-02-2024	To	17-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,16th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	Crl.Pet./177/2024 B/O	SON KALITA Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
63	AB/313/2024 WITH OFFICE NOTE, FIXED	NASHIR UDDIN MOLLAH @ NASHIR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM MR N MUHTARIM (R-2)
64	AB/373/2024 B/O	RIAJAT ALI @ RIAZOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
65	Crl.Rev.P./345/2023 FIXED	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
	WITH I.A.(Crl.)/1113/2023 in Crl.Rev.P./345/2023	RINTI DEKA Versus BHABEN KUMAR	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
BAIL HEARING				
66	AB/53/2024 WITH OFFICE NOTE, FIXED	ABDUL KAYUM BARBHUIYA @ ABDUL KAYUM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
52 WP(C)/712/2022 PART-HEARD, FIXED	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
WITH 53 WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
62	WP(C)/5964/2013 FIXED	MRS DEEPIKA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MRS.M BORAH MR.R GOSWAMI MR.D KONWAR	MR.P N GOSWAMI MR.I KALITA SC, PWD
63	WITH WP(C)/6519/2013	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.K PAUL MR.D K DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MS.A SARMA	MR.I KALITA SC, PWD MR.P N G OSWAMI MS.I CHOUDHURY
MOTION				
64	Cont.Cas(C)/77/2024 B/O	ASHOK KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.	MR. B ZAMAN	
65	WP(C)/760/2024 FIXED	RITU KUMAWAT Versus ASSAM COUNCIL OF MEDICAL REGISTRATION AND 3 ORS	MS P AGARWAL MR. B J DAS MS. N CHOUDHURY	SC, HEALTH
66	WP(C)/803/2024 B/O	DR. NITASHREE MILI Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. K SINGHA MR S GAUTAM M DEVI	SC, G U
ORDERS				
67	I.A.(Civil)/2082/2023 WP(C) 6328/18 WP(C) 4731/15(BOTH D/O), FIXED in WP(C)/6328/2018	X Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	GA, ASSAM SC, BTC SC. EDU.
68	WP(C)/6449/2023 B/O	SOMCHOR ALI LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, ELEM. EDU GA, ASSAM
69	I.A.(Civil)/393/2024 WP(C) 3141/2018(D/O), B/O in WP(C)/3141/2018	PURABI SINGHA, Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM	SC, HIGHER EDU

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